# NAME OF THE COMMERCIAL COURT: SPL.COURT FOR TRIAL AND DISPOSAL OF COMMERCIAL DISPUTES, VIJAYAWADA IN KRISHNA DISTRICT Form.1

#### List of cases E-filed during the period from 01-05-2020 to 31-12-2020

		Lis	t of cases E	-filed during the period from 01	-05-2020 to	31-12-2020													
SI. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registrat ion	Date of e-filing										
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)										
1.			CAOP 2/20	GE Power India Limited Vs Navayuga Engineering Co.Ltd	Sanjay Suraneni	9866182837	suraneni.sanjay @gmail.com	20.07.20											
2.		Krishna	CAOP 6/20	M/s V.R. Nirman Private Limited Vs Central Public Works Department and another	Subbarao Ginjupalli	9849537097	Subbarao.ginjup alli@gmail.com	29.07.20											
3.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.		Krishna	Krishna	COS20/20	Penmatsa Murali Krishnam Raju Vs Vegesna Vara Prasada Lakshmi Narasimharaju @ 12 others	GVNRSS SV Prasad	8790104997	gvnrsssvarapras ad@gmail.com	26-08-20									
4.																COS 21/20	Vijayavasava Motors and another Vs Tractors and Farm Equipment Ltd., Chennai	Y.Nirmala Devi	9949291730
5.	4	CAOP 7/20	M/s Corpus Enterprises Pvt Ltd Vs Andhra Pradesh State Fiber Net Limited (APSFL)	Prabhakar Sripada	9885089529	psripada101@g mail.com	24-08-20	-											

	List of cases	in which e-pay	yment of C	Court Fee was made during the period from	om 01-05-20	20 to 31-12-20	020
SI. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna		<del></del>			-

### Form.3

	List of cases in which	ch Electronic	Service of P	rocess has taken place during the period	from 01-05-2	2020 to 31-12-	2020
SI. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna					-

#### Form.4

	List of total no. of cases randomly allocated during the period from 01-05-2020 to 31-12-2020											
SI. No Court District Court Name Court No. Case Type Case Count (No. of Cases randomly allocated												
(1)	(2)	(3)	(4)	(5)	(6)	(7)						
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna										

	List of cases i	n which C	ase Manage	ement Hearing was held during the period from	01-05-2020 t	o 31-12-2020							
SI. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing						
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)						
1	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada		COS 7/20	M/s Vensar Constructions Company Ltd. Vs. Vijayawada Municipal Corporation and two others	Sri P.R.S.R vs. Sri P. Ravi	18.05.20	08.12.20						
2			,	,	9	9			COS 8/20	M/s Vensar Constructions Company Ltd. Vs. Vijayawada Municipal Corporation and two others	Sri P.R.S.R vs. Sri P. Ravi	18.05.20	08.12.20
3		Krishna	COS 17/20	Municipal Corporation vs. M/s Vensar Constructions Company Ltd.	Sri P. Ravi vs. Sri P.R.S.R	18.05.20	08.12.20						
4		×	COS 18/20	Municipal Corporation vs. M/s Vensar Constructions Company Ltd.	Sri P. Ravi vs. Sri P.R.S.R	18.05.20	08.12.20						

		(	Conteste	d commercial cas	ses dispos	sed during	the period	from 01-0	5-2020	to 31-12-20	20		
SI. N	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocat e	Date of Registrati on	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disp osal	Nature of disposal (Contested/ Settled)	Date of executio n of decree	Number of days for executio n of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Spl. Court for trial and Disposal of	Krishna	C.E.P. No.1/20	M/s. Equipment Conductor and Cable Ltd., New Delhi Vs. Transmission Corporation of Andhra Pradesh	Sri Ch.A.K Vs. Sri S.M.S.M	11.10.2018 16.03.2020	No	12.10.20	210	Contested	21.06.10	3766	U/Or.21 Rule 37 & 38 of CPC
2.	Commercial Disputes, Vijayawada		C.E.P. No.2/20	M/s. Equipment Conductor and Cable Ltd., New Delhi Vs. Transmission Corporation of Andhra Pradesh	Sri Ch.A.K Vs. Sri S.M.S.M	<u>11.10.2018</u> 16.03.2020	No	12.10.20	210	Contested	21.06.10	3766	U/Or.21 Rule 37 & 38 of CPC

3			C.A.O.P .No.1/20	GE Power India Limited (formerly known as Alstom India Limited) (GEPIL), Mubai Vs. Navayuga Engineering Company Limited, Visakhapatnam and another	Sri Sai Sanjay Suraneni and Avanija Inuganti Advocate for petitioner, Sri Ginjupalli Subbarao and Sri G. Lakshmi Narayana Advocates	18.03.2020	No	12.11.20	239	Contested	T.	*	Sec.9 of Arbitratio n and conciliatio n, Act r/w Sec.10 of Commerc ial Courts, Act
4	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	C.A.O.P .No.2/20	GE Power India Limited (formerly known as Alstom India Limited) (GEPIL), Mubai Vs. Navayuga Engineering Company Limited, Visakhapatnam and another	Sri Sai Sanjay Suraneni and Avanija Inuganti Advocate for petitioner, Sri Ginjupalli Subbarao and Sri G. Lakshmi Narayana Advocates	18.03.2020	No	12.11.20	239	Contested			Sec.9 of Arbitratio n and conciliatio n, Act r/w Sec.10 of Commerc ial Courts, Act
5			C.A.O.P .No.6/20	M/s VR Nirman Private Ltd., Visakhapatnam Represented by its Director and Authorized representative Mr. Cheruvu Pavan Bharadwaj. Vs. 1. Central Public Works Department, represented by Chief Engineer, Vijayawada and another	M/s G.Rama Chandra Rao & P. Venkata Subbaiah, Advocates for petitioner; Sri P.D.S. Narayana, Advocate for resp. 1 & 2;	29.07.2020	No	26.11.20	121	Contested	<u></u>		Sec.9 of Arbitration and conciliatio n, Act r/w Sec.10 of Commerci al Courts, Act

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	Summary of Commercial Cases during the period from 01-05-2020 to 31-12-2020											
SI. No	Court	District	Total number of cases pending on the 1 <sup>st</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month						
(1)	(2)	(3)	(4)	(5)	(6)	(7)						
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	27	26	07	46						

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## NAME OF THE COMMERCIAL COURT: SPL.COURT FOR TRIAL AND DISPOSAL OF COMMERCIAL DISPUTES, VISAKHAPATNAM <u>IN VISAKHAPATNAM DISTRICT</u>

					FORM 1				
			CANTON COME DOWNERS OUT	ASES E-FILED DURING TH					
S. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile	Advocate Email Id	Date of Registration	Date of E- filing
					,	Number	,		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Special Judge for Trial	Visakhapatnam	COS	M/s. Vishnu Sree	Sri. S. Kumar,	Sri. S. Kumar	Shree100@yahoo.com	11.08.2020	20.07.2020
	and Disposal of	~	12/2020	Developers	Advocate for	9949570440	=		
	Commercial Disputes			Vs.	Plaintff and Sri.				
				Sathi Sudharani	B.A. Raja Rao,				
					Advocate for				
		,			Defendant		8		
2	Special Judge for Trial	Visakhapatnam	COS	M/s. Sriram Infra	Sri. T.V.S.K.	Sri. T.V.S.K.	tvskkanakaraju@gmail.com	10.09.2020	09.09.2020
	and Disposal of		13/2020	Projects	Kanakaraju,	Kanakaraju	4		
	Commercial Disputes			Vs.	Advocate for	9849114247			
				Meesala Sunil Kumar	Plaintiff and Sri.				
	2			and others	V.K. Viswanath,				
					Advocate for				
					Defendant	12 1			, , , , , , , , , , , , , , , , , , ,
3	Special Judge for Trial	Visakhapatnam	COS	M/s.Rednam	R. Pavan Kumar,	Sri. R. Pavan	Pavansri.786@gmail.com	10.09.2020	09.09.2020
	and Disposal of		14/2020	Enterprises	Advocate for	Kumar			12
	Commercial Disputes			Vs.	Plaintiff and Sri.	9885270720			
				Jawahar Bala Kumar	M. Ravi,				
				and 3 others	Advocate for				
					Defendant				
4	Special Judge for Trial	Visakhapatnam	COS	M/s.VRG Industries	Sri. L.	Sri. L.	<u>Ijlanka49@gmail.com</u>	06.10.2020	30.09.2020
	and Disposal of	- 20	16/2020	Pvt. Ltd.	Jagannadham,	Jagannadham			
	Commercial Disputes			Vs.	Advocae for	9440633963	(8)		
				ASREC (India) Ltd and	Plaintiff and Sri.				
				another	M. Ramdas,				

			a)		Advocate for Defendant				U
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 13/2020	Rashtriya Ispat Nigam Limited Vs.	Sri. Ajjarapu Srinivas, Advocate for	Sri. A. Srinivas 9848192978	Srinivasajjarapu62@gmail.com	16.06.2020	15.06.2020
	9	м		Air Liquide India Holding Private Limited	Petitioner and Respondent NIL	ě			
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 14/2020	SARR Freights Corporation Vs. Dredging Corporation of India Limited and another	Sri. V. Ravindra Prasad, Advocate for Petitioner and Sri. M. Ramdas, Advocate for Respondent	Sri. V. Ravindra Prasad 9866920001	ravi.vydyula@gmail.com	08.09.2020	07.09.2020
7	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 19/2020	Mrs. Rokkam Jaya Rao Vs. Lt.Col. (Mrs.) R. Dhana Lakshmi and other	Sri. V. Ravindra Prasad, Advocate for Petitioner and Sri. V. Satish, Advocate for Respondent	Sri. V. Ravindra Prasad 9866920001	Ravi.vydyula@gmail.com	15.10.2020	13.10.2020

				FORM 2	,							
	LIST OF CASES IN WHICH E-PAYMENT OF COURT FEES WAS MADE DURING THE PERIOD FROM 01.05.2020 TO 31.12.2020											
S.	Court	District	Case No.	Petitioner Name Vs. Respondent	Advocate	Date of Registration	Date of e-payment					
No.				Name			of Court Fees					
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					
	Special Judge for Trial	Visakhapatnam										
	and Disposal of			NIL								
	Commercial Disputes											

	FORM 3 LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE PERIOD FROM 01.05.2020 TO 31.12.2020											
S.	6. Court District Case No. Petitioner Name Vs. Respondent Advocate Date of Registration Date of Electronic											
No.				Name			Service of Process					
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					
	and Disposal of	Visakhapatnam			NIL							
					NIL							

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	FORM 4										
	LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE PERIOD FROM 01.05.2020 TO 31.12.2020										
S.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly					
No.	allocated)										
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
	Special Judge for Trial	Visakhapatnam		•							
	and Disposal of Not Applicable										
	Commercial Disputes										

				FORM 5	o de la companya de		
	LIS	T OF CASES IN WI	HICH CASE MAN	IAGEMENT HEARING WAS HELD DURI	NG THE PERIOD FROM 01.0	05.2020 TO 31.12.2020	
S.	Court	District	Case No.	Petitioner Name Vs. Respondent	Advocate	Date of	Date of case
No.				Name		Registration	Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam			NIL	÷	

						FOR	M 6						
					MERCIAL CASES D		AND THE RESERVE OF THE PARTY OF			7	T		
S. No.	Court	Distric t	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Name of Disposal (Conteste d/ settled)	Date of exec utio n of decr ee	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Judge for Trial and Disposal of Commercial Disputes	Visak hapat nam	CAOP 42/2018	M/s. Ganesh Enterprises Vs. Union of India.	Sri. P. Jagan Mohan Rao Advocate for Petitioner and Sri. S. Sreerama Murthy, Advocate for Respondent	25.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 12.12.2018)	Not Applicable	15.06.2020	551 days	Contested	-	_	U/sce.34 of Arbitratio n & Conciliatio n Act
2	Special Judge for Trial and Disposal of Commercial Disputes	Visak hapat nam	CAOP 1/2019	Rashtriya Ispat Nigam Limited Vs. M/s. Tarachand Logistics	Sri. C.S. Sekhar, Advocate for Petitioner and Sri. M. Ramdas, Advocate for Respondent	25.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 21.01.2019)	Not Applicable	15.06.2020	511 days	Contested	-	-	U/sce.34 of Arbitratio n & Conciliatio n Act

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for Trial and Disposal of Commercial Disputes  1	3	Special Judge	Visak	CAOP	Maa	Sri. S.V.S	25.03.2019							
Disposal of Commercial Disputes	3			Administration of the Control of the		2000 C. S. C. S. C. S. C. S. C. S. C. S. S. C. S. S. C. S. C								
Commercial Disputes					The state of the s	INCIDENTAL DESCRIPTION OF THE PROPERTY OF THE								11/ 24
Disputes P 9 Vs. Gannam Dunkerleg & Gannam Dunkerleg & Co. Pvt. Ltd. PDI Court, Vsp on 29.09.2018]  4 Special Judge for Trial and Disposal of Commercial Disputes P 5 Special Judge for Trial and Disposal of Commercial Disputes P 6 Special Judge for Trial and Disposal of Commercial Disputes P 6 Special Judge for Trial and Disposal of Commercial Disputes P 6 Special Judge for Trial and Disposal of Commercial Disputes P 7 Special Judge for P 8 Special Judge for P 9 Special Judg			nam	A processor reconstruction	AND THE PROPERTY OF THE PROPER	7451	by transfer)							
Gannam Dunkerleg & Co. Pvt. Ltd.  4 Special Judge for Trial and Disposal of Commercial Disputes  5 Special Judge for Trial and Disposal of Commercial Disputes  5 Special Judge for Trial and Disposal of Commercial Disputes  5 Special Judge for Trial and Disposal of Commercial Disputes  5 Special Judge for Trial and Disposal of Commercial Disputes  5 Special Judge for Trial and Disposal of Commercial Disputes  5 Special Judge for Trial and Disposal of Commercial Disputes  5 Special Judge for Trial and Disposal of Commercial Disputes  6 Special Judge for Trial and Disposal of Commercial Disputes  6 Special Judge for Trial and Disposal of Commercial Disputes  6 Special Judge for Trial and Disposal of Commercial Disputes  6 Special Judge for Trial and Disposal of Commercial Disputes  6 Special Judge Visak for Trial and Disposal of Commercial Disputes  6 Special Judge Visak for Trial and Disposal of Commercial Disputes  6 Special Judge Visak for Trial and Disposal of Commercial Disputes  6 Special Judge Visak for Trial and Disposal of Commercial Disputes  6 Special Judge Visak for Trial and Disposal of Commercial Disputes  6 Special Judge Visak for Trial and Disposal of Commercial Disputes  6 Special Judge Visak for Trial and Disposal of Commercial Disputes  6 Special Judge Visak for Trial and Disposal of Commercial Disputes  6 Special Judge Visak for Trial and Disposal of Commercial Disputes  6 Special Judge Visak for Trial and Disposal of Commercial Disputes  7 Not Applicable Advocate for Petitioner and Sri. K. Rama Kireeti, Advocate for Petitioner and Kireeti, Advocate for Petitioner and Kireeti, Advocate for Petitioner and Applicable Advocate for Petitioner and Kireeti, Advocate for Petitioner and Applicable Applicable Advocate for Petitioner and Applicable Applicable Applicable Appl					434-5655-75465-7		/-							
Advocate for Dunkerleg & Co. Pvt. Ltd.  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge Visak (APP) Special Judge Industries In Special Judge		Disputes		9)			1	1	17.06.2020	627 davs	Contested	. <del></del>	_	
Special Judge for Trial and Disposal of Commercial Disputes  5 Special Judge for Trial and Disposal of Commercial Disputes  5 Special Judge for Trial and Disposal of Commercial Disputes  6 Special Judge for Trial and Disposal of Commercial Disputes  6 Special Judge for Trial and Disposal of Commercial Disputes  7 Special Judge for Trial and Disposal of Commercial Disputes  8 Special Judge for Trial and Disposal of Commercial Disputes  8 Special Judge for Trial and Disposal of Commercial Disputes  8 Special Judge for Trial and Disposal of Commercial Disputes  9 Special Judge for Trial and Disposal of Commercial Disputes  8 Special Judge for Trial and Disposal of Commercial Disputes  1 Special Judge for Trial and Disposal of Commercial Disputes  1 Special Judge for Trial and Disposal of Commercial Disputes  1 Special Judge for Trial and Disposal of Commercial Disputes  2 Special Judge for Trial and Disposal of Commercial Disputes  2 Special Judge for Trial and Disposal of Commercial Disputes  3 Special Judge for Trial and Disposal of Commercial Disputes  4 Special Judge for Trial and Disposal of Commercial Disputes  4 Special Judge for Trial and Disposal of Commercial Disputes  5 Special Judge for Trial and Disposal of Commercial Disputes  6 Special Judge for Trial and Disposal of Commercial Disputes  6 Special Judge for Trial and Disposal of Commercial Disputes  8 Special Judge (e-filing)  8 Special Judge (e-filing)  9 Special Judge (e-filing)  1 Special Judge (e-filing)  1 Special Judge (e-filing)  2 Special Judge (e-filing)  2 Special Judge (e-filing)  3 Special Judge (e-filing)  4 Advocate for Petitioner and Spiral Provided Provi							_	Applicable					2	
4 Special Judge for Trial and Disputes						Respondent								
Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Dispute					Co. Pvt. Ltd.		The state of the s			=				n Act
4 Special Judge for Trial and Disposal of Commercial Disputes  5 Special Judge for Trial and Disposal of Commercial Disputes  5 Special Judge for Trial and Disposal of Commercial Disputes  5 Special Judge for Trial and Disposal of Commercial Disputes  6 Special Judge for Trial and Disposal of Commercial Disputes  6 Special Judge for Trial and Disposal of Commercial Disputes  6 Special Judge for Trial and Disposal of Commercial Disputes  6 Special Judge for Trial and Disposal of Commercial Disputes  7 Special Judge for Trial and Disposal of Commercial Disputes  8 Special Judge for Trial and Disposal of Commercial Disputes  8 Special Judge for Trial and Disposal of Commercial Disputes  8 Special Judge for Trial and Disposal of Commercial Disputes  8 Special Judge for Trial and Disposal of Commercial Disputes  8 Special Judge for Trial and Disposal of Commercial Disputes  9 Special Judge for Trial and Disposal of Commercial Disputes  1 Special Judge for Trial and Disposal of Commercial Disputes  1 Special Judge for Trial and Disposal of Commercial Disputes  1 Special Judge for Trial and Disposal of Commercial Disputes  1 Special Judge for Trial and Disposal of Commercial Disputes  2 Special Judge for Trial and Disposal of Commercial Disputes  2 Special Judge for Trial and Disposal of Commercial Disputes  3 Special Judge for Trial and Disposal of Commercial Disputes  4 Special Judge for Trial and Disposal of Commercial Disputes  4 Special Judge for Trial and Disposal of Commercial Disputes  5 Special Judge for Trial and Disposal of Commercial Disputes  5 Special Judge for Trial and Disposal of Commercial Disputes  6 Special Judge for Trial and Disposal of Commercial Disputes  8 Special Judge for Petitioner and Sri. K. Rama Kri. Ra											8			
for Trial and Disposal of Commercial Disputes  Social Judge For Trial And Disposal of Commercial Disputes  Social Advocate for Petitioner Advocate for Petitioner and Sci. K. Rama Kireeti, Advocate for Petitioner and Sci. K. Ra		*					29.09.2018)							
Disposal of Commercial Disputes  Disputes  Disputes  Disputes  Co. Ltd. Vs. M/s. Steel Exchange India Limited  Sri. S. Arundev, Advocate for Respondent  Sri. S. Arundev, Advocate for Respondent  Registration at Hon'ble PDJ Court, Vsp on O4.06.2018)  Special Judge for Trial and Disposal of Commercial Disputes  Disputes  Disputes  Co. Ltd. Vs. M/s. Steel Exchange India Limited  Sri. S. Arundev, Advocate for Respondent  Registration at Hon'ble PDJ Court, Vsp on O4.06.2018)  Sri. Srinivas Ajjarapu, Advocate for Petitioner  Not Applicable  Sri. S. Arundev, Applicable at Hon'ble PDJ Court, Vsp on O4.06.2018)  Special Judge for Trial and Disposal of Commercial Disputes  Contested  Contested  Sri. W.V.C.R. Advocate for Petitioner and Sri. W.V.C.R. Advocate for Petitioner and Sri. W.V.C.R. Advocate for Petitioner and Sri. W.V.C.R. Not Applicable  Not Applicable  Sri. S. Arundev, Applicable at Hon'ble PDJ Court, Vsp on O4.06.2018)  Not Applicable  Sri. S. Arundev, Applicable at Hon'ble PDJ Court, Vsp on O4.06.2018  Disposal of Commercial Disposal of Commercial Disputes  Not Applicable  Sri. W.V.C.R. Applicable  Not Applicable  O3.007.2020  O9 days  Contested  U/sec.29( A) (5) of Arbitration Applicable  Not Applicable  Not Applicable  Oncommercial Disputes	4		Visak		New India	Sri. B.V.R.R,	25.03.2019							
Commercial Disputes  Vs. M/s. Steel Exchange India Limited  Special Judge for Trial and Disputes  Obstantial Disputes  Special Judge for Trial and Disputes  Special Judge for Trial and Disputes  Obstantial Disputes  Special Judge for Trial and Disputes  Special Judge for Trial and Disputes  Obstantial Disputes  Special Judge for Trial and Disputes  Obstantial Disputes  Special Judge for Trial and Disputes  Obstantial Disputes  Obstantial Disputes  Special Judge for Trial and Disputes  Obstantial Disputes  Obstantial Disputes  Obstantial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Obstantial Disputes  Obst		for Trial and	hapat	20/2018	Assurance	Advocate for	(Received							
Disputes    Disputes		Disposal of	nam		Co. Ltd.	Petitioner and	by transfer)			d				U/sce.34
Exchange India Limited  Respondent  Registration at Hon'ble PDJ Court, Vsp on O4.06.2018)  Special Judge for Trial and Disposal of Commercial Disputes  Exchange India Limited  Visak For Trial and Disposal of Commercial Disputes  Exchange India Limited  Sri. Srinivas Ajjarapu, Advocate for Petitioner  16.06.2020  Not Applicable  25.06.2020  Podays  Contested  Contested  Conciliatio Not Applicable  25.06.2020  Podays  Contested  Contested  Visak For Trial and Disposal of Commercial Disputes  Not Applicable  Not Applicable  Sri. W.V.C.R. Advocate for Petitioner and Sri. K. Rama Kireeti, New India  Not Applicable  Not Applicable  Not Applicable  PDJ Court, Vsp on O4.06.2018)  Not Applicable  PDJ Court, Vsp on O4.06.2020  Not Applicable  Solution Not Applicable  Not Applicable  O3.01.2020  Not Applicable  Advocate for Petitioner and Sri. K. Rama Kireeti, Advocate for Applicable  Not Applicable  Not Applicable  PDJ Court, Vsp on O4.06.2018)  Not Applicable  PDJ Court, Vsp on O4.06.2020  Not Applicable  O3.01.2020  Not Applicable  Advocate for Applicable  PDJ Court, Vsp on O4.06.2020  Not Applicable  O3.01.2020  Applicable  PDJ Court, Vsp on O4.06.2020  Not Applicable  O3.01.2020  Applicable  O3.01.2020  O9 days  Contested  OA.01.2020  Applicable  Contested  OA.02.02.020  O9 days  Contested  OA.03.01.2020  OB.03.01.2020  OB.03.01.20		Commercial		120	Vs.	Sri. S. Arundev,			1					of
Exchange India Limited    Special Judge for Trial and Disposal of Commercial Disputes   Special Judge for Trial and Disposal of Commercial Disputes   Limited Signature   Limited Signatur		Disputes			M/s. Steel	Advocate for	(Date of	Not	22.00.2020	740 days	Contacted			Arbitratio
Special Judge for Trial and Disposal of Commercial Disposal of Comme					Exchange	Respondent	Registration	Applicable	22.06.2020	749 days	Contested	-	-	n &
Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disposal Official Disposal Official					India Limited		at Hon'ble			×				Conciliatio
Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge Advocate for Petitioner  Not Applicable  Not Applicable  Not Applicable  Not Applicable  Advocate for Petitioner and Sri. K. Rama Kireeti, Advocate for Petitioner Advocate f							PDJ Court,		1a					n Act
Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge for Trial and Disposal of Commercial Disputes  Special Judge Advocate for Petitioner  Not Applicable  Not Applicable  Not Applicable  Not Applicable  Advocate for Petitioner and Sri. K. Rama Kireeti, Advocate for Petitioner Advocate f				10			Vsp on							
for Trial and Disposal of Commercial Disputes    Special Judge for Trial and Disposal of Commercial Disposal of Commercial Disposal of Commercial Disputes    Special Judge for Trial and Disposal of Commercial Disputes	•						04.06.2018)						•	50
Disposal of Commercial Disputes  Disposal of Commercial Disputes  NIL  Disputes  Dispu	5	Special Judge	Visak	CAOP	Rashtriya	Sri. Srinivas								U/sec.29(
Disposal of Commercial Disputes  Disposal of Commercial Disputes  NIL  Disputes  Dispu		for Trial and	hapat	13/2020	Ispat Nigam	Ajjarapu,	=							A) 4&5 of
Commercial Disputes  NIL  Vs. NIL  Petitioner  NIL  Applicable  Special Judge for Trial and Disposal of Commercial Disputes  Not Commercial Disputes  Not Applicable		Disposal of	nam	(e-filing)	Limited.	Advocate for		Not					×	Arbitratio
Disputes  NIL  NIL  Conciliation n Act  Special Judge for Trial and Disposal of Commercial Disputes  NIL  NIL  NIL  Conciliation n Act  Not Advocate for Petitioner and Sri. W.V.C.R.  Not Applicable		Commercial		-3	Vs.	Petitioner	16.06.2020	Applicable	25.06.2020	09 days	Contested	-	1 <u>=</u>	n &
6 Special Judge for Trial and Disposal of Commercial Disputes		Disputes			NIL	-								Conciliatio
for Trial and Disposal of Commercial Disputes    Disputes   Disput		1			100000000000000000000000000000000000000	8								n Act
for Trial and Disposal of Commercial Disputes    Disputes   Disput	6	Special Judge	Visak	CAOP	Maa	Sri. W.V.C.R.								
Disposal of Commercial Disputes  Industries  Ltd.  Vs.  New India  New India  Not Applicable  Not Applicable Not Applicable Not Applicable Not Applicable Not Applicable Not Applicable Not Applicable Not Applicable Not Applicable Not Applicable Not Applicable Not Applicable Not Applicable		for Trial and	hapat	1/2020	Mahamaya	Advocate for				-				
Commercial Disputes		Disposal of				Petitioner and								20.00.00
Disputes  Vs. Kireeti,  New India Advocate for  Applicable  Onciliatio		30 - 0.00 (0.00 B) (0.00 (0.00 0.00 0.00 0.00 0.00 0.00 0	8195-1918-1918-1		Ltd.	Sri. K. Rama	03.01.2020		30.07.2020	209 davs	Contested	8 <del></del>	3 <del>-</del>	
New India Advocate for Conciliatio		179-1703 1 1-			100000000	Service Country Countr		Applicable	e   30.07.2020					
		I waste	*		AN INCOME	130			~				*	
Assurance   Kespongent					Assurance	Respondent								n Act

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				Co. Ltd.									
7	Special Judge	Visak	CAOP	M/s. Shriram	Sri. K.	25.03.2019							
	for Trial and	hapat	9/2018	City Union	Sreenivasa	(Received							
	Disposal of	nam	(Old AOP	Finance	Rao, Advocate	by transfer)							U/sec.9 of
	Commercial		846/201	Limited	for Petitioner								Arbitratio
	Disputes		7)	Vs.	and Sri. B.A.	(Date of	Not	20.08.2020	887 days	Contested	_		n &
				Mr. Indukuri	Raja Rao,	Registration	Applicable	2010012020	337 4473	Johntested			Conciliatio
				Venkata	Advocate for	at Hon'ble							n Act
				Rajendra	Respondent	PDJ Court,							
	=			Kumar Varma		Vsp on							-
						17.03.2018)							
8	Special Judge	Visak	CAOP	Rashtriya	Sri. G. Saibaba	25.03.2019			7				
	for Trial and	hapat	29/2018	Ispat Nigam	and Srinivas,	(Received	8	-					
	Disposal of	nam		Limited	Advocates for	by transfer)			) 733 days				U/sec.34
	Commercial			Vs.	Petitioner and		2.0						of
	Disputes			Sri Krishna	Sir. P. Jagan	(Date of	Not	26.08.2020		Contested	-	_	Arbitratio
				Engineering	Mohan Rao,	Registration	Applicable						n &
			2	and	Advocate for	at Hon'ble							Conciliatio
				Construction	Respondent	PDJ Court,			5				n Act
				Company		Vsp on							
						24.08.2018)							
9	Special Judge	Visak	CAOP	Rashtriya	Sri. G. Saibaba	25.03.2019							
	for Trial and	hapat	30/2018	Ispat Nigam	and Srinivas,	(Received							
	Disposal of	nam		Limited	Advocates for	by transfer)						E	U/sec.34
	Commercial			Vs.	Petitioner and	15					_		of
	Disputes			United	Sir. P. Jagan	(Date of	Not	26.08.2020	733 days	Contested	-	-	Arbitratio
				Freight	Mohan Rao,	Registration	Applicable		733 4473	-			n &
				Carriers Pvt.	Advocate for	at Hon'ble							Conciliatio
				Ltd	Respondent	PDJ Court,							n Act
						Vsp on							
10	Consist to de-	\ /: a = 1 -	CAOD	D	C:: D .I	24.08.2018)	NI - +						11/2 24
10	Special Judge	Visak	CAOP	Paras	Sri P. Jagan	25.03.2019	Not	25.09.2020	1054 days	Contested	-	-	U/sec.34
	for Trial and	hapat	31/2017	Transports	Mohan Rao,	(Received	Applicable						of

	Disposal of Commercial Disputes	nam	(Old AOP 1422/20 14)	Vs. Union of India	Advocate for petitioner and Sri. C.S.Sekhar, Advocate for Respondent	by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 06.11.2017)							Arbitratio n & Conciliatio n Act
11	Special Judge for Trial and Disposal of Commercial Disputes	Visak hapat nam	CAOP 28/2018	Rashtriya Ispat Nigam Limited Vs. Gangavaram Port Ltd.	Sri. Ajjarapu Srinivas, Advocate for Petitioner	25.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 20.08.2018)	Not Applicable	12.10.2020	784 days	Contested	-	-	U/sec.34 of Arbitratio n & Conciliatio n Act
12	Special Judge for Trial and Disposal of Commercial Disputes	Visak hapat nam	CAOP 47/2017 (Old AOP 1043/20 14)	M/s.VBC Ferro Alloys Ltd Vs. Rashtriya Ispat Nigam Limited	Sri. V. Ravindra Prasad, Advocate for Petitioner and Sri. S.N.S., Advocate for Respondent	25.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 06.11.2017)	Not Applicable	22.10.2020	1081 days	Contested			U/sec.34 of Arbitratio n & Conciliatio n Act

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13	Special Judge for Trial and Disposal of Commercial Disputes	Visak hapat nam	CAOP 20/2020	Technofab Engineering Vs. Rashtriya Ispat Nigam Limited	Sri. K. Rama Kireeti, Advocate for Petitioner and Sri. C.S.Sekhar, Advocate for Respondent	20.10.2020	Not Applicable	09.11.2020	20 days	Contested	-	-	U/sec.29( A) (4) of Arbitratio n & Conciliatio n Act
14	Special Judge for Trial and Disposal of Commercial Disputes	Visak hapat nam	CAOP 6/2020	K.V. Ramana Reddy Vs. Rashtriya Ispat Nigam Limited	Sri. M.V. Chandra Sekhar, Advocate for Petitioner and Sri. K.V. Rama Murthy, Advocate for Respondent	04.02.2020	Not Applicable	20.11.2020	290 days	Contested	-	-	U/sec.29( A) (5) of Arbitratio n & Conciliatio n Act
15	Special Judge for Trial and Disposal of Commercial Disputes	Visak hapat nam	CAOP 35/2017 (Old AOP 13/2017)	Kallivalappil Sujatha Vs. Thottikat Karthika	Sri. V. Ravindra Prasad, Advocate for Petitioner and Sri. Md. Habeebulla, Advocate for Respondent	25.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 06.11.2017)	Not Applicable	23.11.2020	1113 days	Contested	-	-	U/sec.9 of Arbitratio n & Conciliatio n Act
16	Special Judge for Trial and Disposal of Commercial Disputes	Visak hapat nam	CAOP 34/2017	Rastriya Ispat Nigam Limited Vs. Tata Projects Limited	Sri. A. Srinivas for petitioner and Sri. V. Ravindra Prasad for respondent	25.03.2019 (Received by transfer)  (Date of Registration	Not Applicable	10.12.2020	1130 days	Contested	-	-	U/sec. 34 of Arbitratio n & Conciliatio n Act

				2 12		at Hon'ble PDJ Court, Vsp on 06.11.2017)							,
17.	Special Judge for Trial and Disposal of Commercial Disputes	Visak hapat nam	COS 24/2017	Union of India through General Manager, East Coast Railway Vs. Premier Engineering syndicate and 3 others	Sri. Sreerama Murthy for Plaintiff and Sri. M. Ramdas for Defendants	25.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 18.04.2016)	No	23.12.2020	1710 days	Contested	-	æ	U/or.VII Rule 1 R/w Sec 26 of CPC (Money Suit)

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	FORM 7											
	SUMMARY OF COMMERCIAL CASES DURING THE PERIOD FROM 01.05.2020 TO 31.12.2020											
S.	5. Court District Total number of cases pending Total number of cases Total number of cases Total number of cases											
No.			at the beginning of 01.05.2020	instituted during the period	disposed during the	the end of 31.12.2020						
			*	from 01.05.2020 to 31.12.2020	period from 01.05.2020							
			,		to 31.12.2020							
(1)	(2)	(3)	(4)	(5)	(6)	(7) -						
1	Special Judge for Trial	Visakhapatnam	· ·		ue."							
	and Disposal of		146	31	, 21	156						
	Commercial Disputes			5								